

By Email

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-8/95/5973/A

From :- Shri S.Choudhury,
Deputy Registrar (Admn.-I),
Gauhati High Court,
Guwahati

To,
Smti. N. Rajkumari,
Principal Judge,
Family Court, No.1,
Kamrup, Guwahati.

Dated Guwahati the 11th October, 2018.

Sub: **Permission to avail the entire Durga Puja Vacation with Station leave permission by Official allotted vehicle.**

Ref:- Your letter No.FCG No. 228/18, dtd 06.10.2018

Madam,

With reference to the above, I am directed to inform you that you have been allowed to avail the entire Durga puja vacation w.e.f. 15.10.2018 to 28.10.2018 with station leave permission, by your official allotted vehicle, at your own cost, w.e.f. the morning of 13.10.2018 till the evening on 28.10.2018, as prayed for.

Yours faithfully,


11/10/2018

DEPUTY REGISTRAR (ADMN.-I)

Rds